

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 112 of 1996

Wednesday, this the 28th February, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P. Ramaswamy,
Plate Maker Attendant,
Government of India Press,
Koratty, Thrissur.

.. Applicant

By Advocate Mrs Saira Ravikumar.

Vs

1 The Manager,
Government of India Press,
Koratty, Thrissur District.

2 The Deputy Manager,
(In-charge of Estate Branch),
Government of India Press,
Koratty, Thrissur District. .. Respondents

By Advocate Mr T P M Ibrahim Khan, Sr.CGSC

The application having been heard on 28th February 1996,
the Tribunal on the same day delivered the following :

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant complains that he has not been allotted a Type-C accommodation to which he is entitled. There is nothing to suggest that the applicant has ventilated his grievances before any departmental authority.

2 Applicant may move the first respondent Manager, Government of India Press by an appropriate representation and the first respondent shall consider the same on merits and pass a speaking order thereon within four

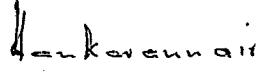
weeks from the date of receipt of the representation.

3 With the aforesaid directions, we dispose of the application. No costs.

Dated the 28th February, 1996.


P V VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)

VICE CHAIRMAN

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